

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO.161 OF 2016 &
IA NO. 337 OF 2016**

Dated: 17th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Central U.P. Gas Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. S.K. Pandey
Mr. Chandrashekhar
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore

ORDER

We have heard learned counsel for the parties. Respondent shall file an affidavit in respect of receipt of Reply dated 8.10.2015 submitted by the Appellant.

List the matter for further hearing on **24.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
pr/vt

(Justice Ranjana P. Desai)
Chairperson